

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 22376/2017

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PRAVIN

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73512/2017-CONDONATION OF DELAY
IN FILING and IA No.73518/2017-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.73516/2017-EXEMPTION FROM FILING O.T.)

Date : 17-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Shubhada Phaltankar, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith furnishing fresh address to effect service on the
sole respondent within two weeks time. Notice thereafter be
issued.

List again on 14.3.2018.

KAPIL MEHTA
Registrar
17.01.2018

hj